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Title: Need to augment railway services and facilities in Warangal parliamentary constituency, Andhra Pradesh.

**SHRI RAJAIAH SIRICILLA (WARANGAL):** There is a need to take up railway projects in Andhra Pradesh particularly in and around my Warangal Parliamentary Constituency during the 12<sup>th</sup> Five Year Plan as under: Sanction of New Line from Ramagundem to Manguru, Hasanparthy to Karimnagar; Road Under Bridge at Chintal – Warangal and Shivanagar- Warangal; Establishment of Wagon Manufacturing Unit at Kazipet, expedite land alienation for railway projects; Formation of Kazipet as a separate Division; Sanction of Railway Station at Karunapuram (Chinna Pendyal and Naskal Station may be closed); Sanction of Additional Siding at Kazipet; Sanction of Base Kitchen at Warangal Railway Station; Multi Functional Complex at Warangal; Sanction of Foot Over Bridge at Warangal Railway Station; Halting of Telangana Express at Hasanparthy road; Halting of Intercity Gouthami Express and Mancherial Special Train at Ghanpur Station; Restoration of Starting time of train no. 321 -Ramagiri Passenger to old timings from 05-00 or 5-30 hours. To reschedule the early morning train timings from Warangal/Kazipet towards Secunderabad/Hyderabad to suit the requirement of office goers; Extension of Bombay Express upto Kazipet; Extension of Shiridi Express upto Kazipet; running of Shiridi Express No. 17208 Vijayawada to Manmad daily; Running of Shiridi Express No. 11406 (running Wednesday and Sunday) Kakinada to Manmad Daily; introduction of New Trains from Sirpur Khagaznagar to Thirupati; introduction of New Trains from Karimnagar to Thriupathi; Additional Local Trains from Warangal to Hyderabad; Sanction of Railways sports academy at Kazipet.

I request the Hon'ble Minister for Railway, through the Chair, to take up the above said proposals in the interest of the local public of Warangal Parliamentary Constituency as these issues are pending since decades.